

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1968
TO BE ANSWERED ON 05.05.2016**

UDAY SCHEME

†1968. SHRI RAJESH VERMA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether all the State Governments are extending cooperation in reforms being made by the Union Government in the power sector and in implementing UDAY Scheme;**
- (b) if so, the details thereof;**
- (c) if not, whether the Union Government had issued any guidelines to impress upon those State Governments in this regard; and**
- (d) if so, the details thereof and their response thereto, State/UT-wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (d) : The Government of India has launched a scheme Ujwal DISCOM Assurance Yojana (UDAY) on 20-11-2015 for the operational and financial turnaround of State owned Power Distribution Companies (DISCOMs). The scheme is optional for the States to join. The Ministry of Power is following up with the States on regular basis through various fora for joining UDAY and handholding them for the purpose. 18 States and one Union Territory viz. Puducherry have given their 'in-principle' approval to join UDAY. So far, 10 States namely Jharkhand, Chhattisgarh, Rajasthan, Uttar Pradesh, Gujarat, Bihar, Punjab, Jammu & Kashmir, Haryana and Uttarakhand have already signed the Memorandum of Understanding (MoUs) with Ministry of Power under UDAY. On the requests from State Governments, UDAY has been made available to such State Governments where distribution of electricity is being done by the State Power Departments and also to such DISCOMs which are not financially stressed but desire for enhancing operational efficiency.
